

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2464
TO BE ANSWERED ON DECEMBER 20, 2021

STATUS OF SWACHH BHARAT MISSION

NO. 2464. DR. V. SIVADASAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of Swachh Bharat Mission; and
- (b) the fund allocated to the States in the scheme during the past three years, year-wise and State-wise details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) : Swachh Bharat Mission (Urban) was launched on 2nd October, 2014 with the objectives of making urban areas of the country Open Defecation Free (ODF), 100% scientific management of municipal solid waste and to effect behavioral change regarding healthy sanitation practices. The progress of SBM (U), as on date is as under:

S. No	Details	Mission Target	Completed
1.	Individual Household Latrines, Units	58.99 lakhs	62.64 lakhs
2.	Community & Public Toilets, No. of seats	5.07 lakhs	6.21 lakhs
3.	Open Defecation Free (ODF) status	As of now, out of 4372 ULBs, 4,371 ULBs have been declared ODF (4,316 certified ODF). Further, 3,330 ULBs have been certified ODF+ and 961 ULBs have been certified ODF++.	
4.	Municipal Solid Waste Management	(i) 100% door to door collection in 86,403 (97%) wards out of total 89,061 wards . (ii) Waste processing achieved is 98,324 Tonnes (70%) per day (iii) Segregation of waste at source is practiced in 77,415 (87%) wards out of 89,061 wards.	

On 1st October, 2021 Swachh Bharat Mission-Urban 2.0 [SBM (U) 2.0] has been launched with the vision of creating “Garbage Free Cities”. The highlights of SBM (U) 2.0 are as under:

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- (i) all households and premises segregate their waste into “wet waste” (from kitchen and gardens) and “dry waste” (including paper, glass, plastic, and domestic hazardous waste and sanitary waste wrapped separately);
- (ii) 100% door to door collection of segregated waste from each household/ premise;
- (iii) 100% scientific management of all fractions of waste, including safe disposal in scientific landfills;
- (iv) all legacy dumpsites remediated;
- (v) all used water including faecal sludge, is safely contained, transported, processed and disposed so that no untreated faecal sludge and used water pollutes the ground or water bodies, in cities with less than one lakh population;
- (vi) phased reduction in use of single use plastic.

Swachh Bharat Mission (Grameen) [SBM(G)] was launched on 02.10.2014 with the main aim to achieve Open Defecation Free (ODF) status in rural areas of the country by 02.10.2019 by providing access to toilets to all the rural households. More than 10 crore individual household latrines (IHHLs) were constructed under the programme from 2014 to 2019. As a result, all the villages in the country declared themselves ODF as on 02.10.2019. Having achieved the ODF status, Phase II of SBM(G) is now being implemented from 1st April, 2020, with the focus on ODF sustainability and to cover all the villages with Solid and Liquid Waste Management (SLWM) by 2024-25 i.e. to convert the villages from ODF to ODF-Plus.

(b): The State-wise and year-wise details of funds released under SBM (U) and SBM (G) since 2014-15 are given at Annexure-I and Annexure-II respectively.

Annexure-I referred in reply to Rajya Sabha Unstarred Question No 2464 for 20.12.2021 regarding Status of Swachh Bharat Mission
State/UT-wise details of funds released under SBM (U) since 2014-15 (in ₹ crores) till date

S.No.	State/UT	Funds released (in crores)								
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total
1	A&N Islands	0.00	0.14	0.28	0.00	0.33	0.95	0.00	0.00	1.69
2	Andhra Pradesh	40.00	73.19	204.11	139.70	52.87	57.50	0.00	0.00	567.36
3	Arunachal Pradesh	9.36	1.21	5.73	3.67	6.46	0.00	5.92	3.69	36.04
4	Assam	0.23	0.00	14.43	46.55	55.90	83.70	3.34	3.34	207.49
5	Bihar	37.72	20.00	112.70	52.45	123.21	39.87	0.00	0.00	385.95
6	Chandigarh	0.00	1.70	2.57	0.00	2.08	18.79	0.00	0.00	25.14
7	Chhattisgarh	30.79	35.87	84.77	104.59	101.83	0.00	0.00	0.00	357.85
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.19	1.33	0.05	0.00	0.00	1.58
9	Delhi	7.53	97.22	0.00	0.00	53.13	3.11	0.00	0.00	160.99
10	Goa	3.17	3.05	2.08	3.56	0.00	3.27	0.00	0.36	15.49
11	Gujarat	57.30	106.61	240.21	102.42	279.46	0.00	25.31	0.00	811.31
12	Haryana	17.92	11.65	45.09	42.40	5.65	58.47	4.83	0.00	186.01
13	Himachal Pradesh	6.02	0.90	9.95	0.00	6.20	7.63	0.00	7.28	37.98
14	Jammu & Kashmir	14.75	4.57	20.30	7.11	65.86	23.23	0.00	0.00	135.82
15	Ladakh	0.00	0.00	0.00	0.00	0.00	39.50	0.00	0.00	39.50
16	Jharkhand	15.27	23.96	98.19	47.68	22.56	1.77	2.25	0.00	211.69
17	Karnataka	80.01	70.00	18.12	78.76	312.73	0.00	0.00	199.01	758.63
18	Kerala	19.18	14.99	9.45	0.00	52.60	0.96	0.00	0.00	97.18
19	Madhya Pradesh	21.03	135.80	270.67	293.87	0.00	26.72	36.45	90.72	875.26
20	Maharashtra	135.00	87.03	95.06	272.22	268.68	286.63	153.61	76.77	1375.00
21	Manipur	11.21	1.65	2.47	3.03	23.24	8.50	17.93	0.00	68.03
22	Meghalaya	4.05	0.00	0.00	3.25	0.00	3.36	0.00	0.00	10.66
23	Mizoram	9.79	1.07	0.00	8.91	0.00	12.11	4.48	8.08	44.45
24	Nagaland	10.52	3.20	0.99	0.00	17.72	9.89	6.27	0.00	48.60

25	Odisha	1.43	24.61	79.03	0.00	40.77	100.45	22.12	20.43	288.84
26	Puducherry	1.95	0.00	9.52	0.00	0.00	0.58	5.79	0.00	17.84
27	Punjab	41.40	15.00	10.46	126.33	0.00	102.57	0.02	0.00	295.78
28	Rajasthan	60.73	45.00	303.69	184.83	17.10	0.00	0.00	0.00	611.35
29	Sikkim	3.09	0.38	0.48	1.08	0.00	0.93	0.00	4.08	10.03
30	Tamil Nadu	35.07	130.50	258.82	66.05	374.49	236.19	21.08	22.48	1144.68
31	Telangana	28.95	29.15	91.73	26.80	19.62	0.00	129.64	0.00	325.89
32	Tripura	0.00	0.00	7.78	0.00	11.46	20.22	22.54	0.00	61.99
33	Uttar Pradesh	86.07	82.23	0.00	592.14	359.18	84.01	485.13	0.55	1689.31
34	Uttarakhand	5.94	1.40	2.77	11.73	20.96	20.58	22.23	39.19	124.80
35	West Bengal	64.01	53.52	35.92	145.15	111.82	0.00	0.00	0.00	410.42

Annexure-II referred in reply to Rajya Sabha Unstarred Question No 2464 for 20.12.2021 regarding Status of Swachh Bharat Mission
State/UT-wise details of funds released under SBM (G) since 2014-15 (in ₹ crores) till date

Sl No.	Name of the State	Release 2014-15	Release 2015-16	Release 2016-17	Release 2017-18	Release 2018-19	Release 2019-20	Release 2020-21	Release 2021-22	Total release
1	A & N Islands	0.00	3.40	3.00	30.72	4.70	0.00	7.07	0.00	48.89
2	Andhra Pradesh	116.10	234.17	342.21	1219.88	1381.11	248.11	212.27	58.26	3812.10
3	Arunachal Pradesh	14.61	38.71	65.09	137.30	51.31	61.01	15.27	4.10	387.41
4	Assam	185.78	474.27	747.58	1171.95	882.09	545.97	276.81	95.41	4379.87
5	Bihar	0.00	221.55	131.86	875.92	2943.69	1867.38	88.56	0.00	6128.98
7	Chhattisgarh	28.12	144.72	584.46	677.83	448.50	138.98	68.43	0.00	2091.04
8	D & N Haveli and Daman & Diu	0.00	0.00	0.00	19.68	0.84	0.00	1.65	0.00	22.17
9	Goa	0.00	1.05	0.00	0.52	0.00	0.26	0.23	15.32	17.38
10	Gujarat	156.07	478.22	751.23	466.04	192.92	238.45	312.56	85.68	2681.18
11	Haryana	5.93	32.76	68.79	39.66	70.24	115.39	80.60	29.95	443.32
12	Himachal Pradesh	130.17	4.37	117.30	20.68	0.00	33.61	23.62	41.95	371.68
13	Jammu & Kashmir	103.08	4.05	59.51	202.38	278.37	139.58	24.89	59.45	871.31
14	Jharkhand	23.05	97.32	455.46	698.66	753.02	473.57	153.31	0.00	2654.40
15	Karnataka	312.54	450.77	419.56	983.39	739.73	219.80	126.31	0.00	3252.11
16	Kerala	33.97	8.50	196.28	59.36	12.47	141.40	103.73	0.00	555.70
17	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	2.71	3.56	6.27
18	Madhya Pradesh	0.00	374.33	1210.77	1380.61	590.94	242.65	291.48	0.00	4090.77
19	Maharashtra	236.11	567.45	528.94	1235.34	1352.92	396.97	276.75	0.00	4594.48
20	Manipur	9.18	44.19	54.49	77.02	75.06	55.62	17.51	12.09	345.15
21	Meghalaya	0.00	35.65	75.70	153.89	0.00	37.13	65.41	0.00	367.79

22	Mizoram	0.00	3.32	10.98	46.24	12.73	10.78	14.05	4.01	102.13
23	Nagaland	20.87	10.83	64.12	71.41	59.93	39.49	22.17	4.51	293.33
24	Odisha	65.84	571.50	863.65	457.02	1367.62	2044.36	58.92	0.00	5428.89
25	Puducherry	2.00	4.40	0.00	50.25	0.00	2.00	0.11	0.00	58.76
26	Punjab	0.00	38.70	197.02	283.48	0.00	97.18	65.94	0.00	682.32
27	Rajasthan	271.57	938.73	777.30	981.51	865.88	390.00	229.26	136.65	4590.90
28	Sikkim	3.89	6.12	7.04	12.98	1.96	5.44	6.15	0.00	43.59
29	Tamil Nadu	205.12	78.94	537.02	865.94	760.99	137.80	162.89	0.00	2748.70
30	Telangana	105.62	128.39	135.72	481.94	515.05	119.93	46.86	0.00	1533.51
31	Tripura	50.65	38.89	24.98	24.00	116.93	81.06	24.33	17.14	377.98
32	Uttar Pradesh	237.99	565.39	853.33	3155.37	7414.07	2249.94	800.32	0.00	15276.40
33	Uttarakhand	40.52	49.37	348.05	146.69	65.80	50.23	50.69	0.00	751.35
34	West Bengal	371.52	712.92	640.50	583.23	534.25	808.18	261.31	0.00	3911.89
Total		2730.30	6362.96	10271.96	16610.88	21493.13	10992.28	3892.17	568.07	72921.74